

Sl.No.	Name of State	River
VIII.	PUNJAB	20 Satluj Satluj Satluj Satluj
IX.	RAJASTHAN	Chambal Chambal
X.	TAMIL NADU	Cauvery Cauvery Cauvery Cauvery Cauvery
XI.	DELHI	21 Yamuna
XII.	HARYANA	Yamuna
XIII.	UTTAR PRADESH	Yamuna Ganga 22 Gomati
XIV.	WEST BENGAL	Ganga Damodar

#### Jagannath Temple at Puri

2430. SHRI BHARTRAHARI MAHTAB :  
DR. SUGUNA KUMARI CHELLAMELLA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a limestone slab weighing 3-4 Kg has fallen from the main temple of Lord Jagannath at Puri injuring one person inside the premises;

(b) if so, the details in this regard;

(c) whether the Archaeology Survey of India Circle in Orissa is headed by temporary superintendents;

(d) if so, the details thereof and reasons therefor;

(e) whether the ASI Circle could not spend about 34 lakh rupees sanctioned for protection and conservation during 1997-98; and

(f) if so, the reasons therefor and the action taken by the Government to preserve the temple property?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) Yes Sir, a chunk of lime plaster fell from the Kalasha of the Lord Jagannath Temple at Puri, injuring one person.

(c) and (d) Due to a vacant post of Superintending Archaeologist, who normally heads the Circle, a Deputy Superintending Archaeologist is holding the charge.

(e) and (f) There was a shortfall in expenditure on account of administrative and technical reasons. However, adequate attention has been given towards the conservation of the Jagannath Temple at Puri.

#### National Status to Four Waterways

2431. SHRI SANDIPAN THORAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have taken fresh initiatives to grant National status to four waterways;

(b) if so, the details thereof and investment proposed and projects finalised/under consideration along with physical targets and additional traffic potential proposed to be created thereby, waterways-wise.

(c) the details of restructuring of Apex level administrative set up proposed on the lines of National Highways Authority; and

(d) the details of present status of the proposals?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) Techno-Economic Feasibility, Studies and Hydrographic Surveys have been carried out/under progress on the potential waterways such as Godavari, Krishna, Sunderbans, D.V.C. Canal, Kakinanda-Mercuanam canal, Extension of National Waterway No.3 towards North and South for establishing their techno-economic viability for development of National Waterways. The declaration of these waterways as National Waterways and their subsequent development would be subject to the availability of resources.

(c) Inland Waterways Authority of India has already been set up in Oct. 1986 for regulation and development of Inland Waterways for purposes of shipping and navigation.

(d) Out of the above mentioned waterways, proposal for declaration of river Godavari depends upon the availability of funds. As regards the Sunderbans waterways, the environmental clearance is awaited from Ministry of Environment and Forest.

#### Meeting of Council of National Literacy Mission Authority

2432. SHRI S.S. OWAISI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a meeting of Council of the National Literacy Mission Authority was held in August, 1998 after nearly six years;